HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

TENDER NOTIFICATION

- Sub:- Annual Maintenance of Optimisers installed in VR Section, WP (DB) Section and WP (Service) Section, High Court of A.P., Regarding
- Ref:- Office note placed before the Hon'ble Chief Justice and orders thereon dated 12.3.2020.

ROC.NO. 54 /2020 - STORES

Dt.20.03.2020

Quotations in sealed covers are invited from the reputed / authorized agencies for entering an agreement / contract (Annual Maintenance Contract) for maintenance of Optimisers (Compactors of Godrej make) installed in VR Section, WP (DB) Section and WP (Service) Section, High Court of Andhra Pradesh at Amarvati with the following terms and conditions:

- 1. The successful bidder has to depute trained technicians and manpower for maintenance of the optimizers.
- 2. The successful bidder has to provide spares if any required in maintenance of the optimizers and may submit bills for the actual.
- 3. In case of breakdowns, on complaining the same, the successful bidder has to depute the technicians immediately and rectify the problem within a working day.
- 4. The success bidder may submit the monthly bill during the first week of every month towards maintenance charges and man power and for the spares if any and the High Court will arrange payment as early as possible.

The quotations shall reach the undersigned on or before 5 p.m. on 27.03.2020 superscribing the envelop as "Quotation for AMC for Optimisers". The tenderers are directed to appear before the undersigned on 30.03.2020 at 11 a.m. for negotiations.

The **REGISTRY** reserves all the rights to accept / cancel / alter / reject the quotations, without assigning any reasons.

Scint 20.3.20

REGISTRAR (RECRUITMENT) FAC REGISTRAR (MANAGEMENT)